<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 20 AND 21 OF 2015

Dated: 25th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

West Bengal State Electricity Transmission Co. Ltd. Vs.			Appellant(s)
West Bengal Electricity Regulatory Commission			Respondent(s)
Counsel for Appellant(s)	:	Mr. Mazag Andrabi Ms. Shruti Dass Mr. M.G.Ramachandran	
Counsel for the Respondent(s)	:	Mr. Pratik Dhar, Sr. Adv. Mr. C. K. Rai Mr. Umesh Prasad for R.1	

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters on **18.07.2017**

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt